

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

30. IA 976/2024 In C.P. (IB)/3490(MB)2019

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 04.04.2024**

**NAME OF THE PARTIES: - Hitesh Kothari Resolution Professional
of D J Appliances Private Limited
V/s
Bsh Household Appliance Manufacturing
Pvt Ltd
IN THE MATTER OF
BSH Household Appliances
Manufacturing Pvt Ltd
V/s
D. J. Appliances Pvt Ltd**

Section: 60(5), 9 of the Insolvency and Bankruptcy Code, 2016

ORDER

IA.No.976/2024: - Adv. Harsh Kesharia appeared for the Applicant.
Adv. Deepak Narayanan appeared for the Respondent No.1 through VC.
Adv. Umashankar Upadhyay i/b Adv. Amar Mishra appeared for the
Respondent No.2. The reply on behalf of Respondent No.2 has been filed.
Counsel for the Respondent No.1 seeks time to file reply. Time granted.
Let the reply be filed within a period of two weeks by serving an advance
copy of the reply to the other side. List this matter for final hearing on
07.06.2024.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)